

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

24. IA 1715/2022 IA 2699/2022 IA 1714/2022 IA 1412/2023 in  
C.P. (IB)/4302(MB)2018

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 25.04.2024**

**NAME OF THE PARTIES:-** IA 1715/2022 Fanendra Munot Vs.  
Hitesh Jobalia  
IA 2699/2022 Fanendra H Munot Vs.  
Hitesh Jobalia  
IA 1714/2022 Fanendra Munot Vs.  
Dhanalaxmi Apartments CHSL  
IA 1412/2023 Ashesh R Safi Vs. 1)  
Dhanalaxmi Co-Op Hsg. Soc. Ltd.  
**IN THE MATTER OF**  
**Dena Bank**  
V/s  
**Max Flex & Imaging Systems Ltd.**

**Section: 60(5) 19(2) Rule 11 of NCLT, 2016 U/s 7 of Insolvency and  
Bankruptcy Code, 2016**

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**ORDER**

**IA 1715 of 2022 and IA 2699 of 2022:-** Counsel, Kunal Chheda  
appeared for the Applicant and Counsel, Jugal Haria a/w Kiran Dubey  
appeared for the Respondent no.2. Counsel for the Respondent no. 2  
has pointed out that Respondent no. 1 has died, and a copy of death  
certificate has also been placed on record. List these Applications for  
further consideration on **12.06.2024**.

List all other Applications on **18.06.2024**.

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

*ANKIT*

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**